

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/81/2016  
NAME OF THE PETITIONER(S) : R. Preetha  
NAME OF THE RESPONDENT(S) : M/s. Stylus Polystores Pvt Ltd & 3 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1. ANANT MERATHIA

Counsel for  
Petitioner

*Anant*

**ORDER**

Shri Anant Merathia, counsel for petitioner present and stated that counsel for respondents sought time for submitting arguments. Time extended at request.  
Put up on **24.01.2017 at 10.30 A.M.**

*Ch. Md. Sharief Tariq*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)